

National Company Law Tribunal

Allahabad Bench

CP NO. 5/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE COMPANY: Derna Nath Pandey vs Sareet Surgical India Pvt  
Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Udai Chandan	Lawyer	Petitioner	Udai Chandan
2.	CS Amit Gupta	PCS	Respondent Company	Amit Gupta
3.	Shalabh Singh	Adv	Respondent	Shalabh Singh
4	Somesh Khare	Adv	no. 4, 5 & 8	Somesh Khare
5.	NANDEET KR. SHUKLA	Proxy Court on behalf of Nitin Sharma	A.No. 1 & 2	Nitin Sharma

CP NO.5/ND/2016

Sh. Udai Chandani, Advocate for the petitioner. Sh. Somesh Khare, Advocate for the respondent no.4, 5 & 8. Sh. Shalabh Singh, Advocate for the respondent no.11, 12 & 13. Sh. Amit Gupta, PCS for the respondent company.

Argument in respect of the maintainability of the present petition are heard. Parties are at liberty to file written submission, if any, within a week. Order is reserved.

— Sd —

Sri H.P. Chaturvedi, Member (Judicial)

Dated:23.08.2017

Typed by:  
Kavya Prakash